

In The Central Administrative Tribunal Jaipur Bench, Jaipur

O.A./T.A./M.P. No. _____

Ram Chander

Versus

no 9

Date of Order	Orders
<u>9/7/2001</u> <i>copy sent to officer 1/12/63 10/12/63</i> <i>copy sent to officer 1/12/63 10/12/63</i> <i>copy sent to officer 1/12/63 10/12/63</i> <i>copy sent to officer 1/12/63 10/12/63</i>	<u>OA 2/2001</u> Mr. Mand hisore, counsel for applicant, who seeks to withdraw the application on the ground that on account of promotion of the applicant this OA has become infructuous. In view of the submission made by the learned counsel for the applicant, this OA is disposed of as withdrawn. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> S. K. Agarwal Member (Judicial)